

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2642
ANSWERED ON:17.03.2006
TELECOM AND POSTAL NETWORK FACILITY
Murmu Shri Hemlal

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes expansion of telecommunication and data network facilities in each State particularly in tribal dominated, remote and under developed areas of the country;
- (b) if so, the details thereof and the areas identified for the purpose in the tribal area in each State particularly in Jharkhand;
- (c) whether the Telecom Regulatory Authority of India (TRA) has set any target for the Bharat Sanchar Nigam Limited and various telephone and mobile companies to expand telecommunication services in under developed areas particularly in the rural areas; and
- (d) if so, the details of the works done by the BSNL including other private mobile and telephone operators in each State of the country particularly in Jharkhand in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Yes, Sir.

(b) Government has following plans for expansion of telecommunication and data network facilities in each State including in tribal dominated, remote and under developed areas of the country:-

(i) The remaining eligible 49,640 unconnected villages will be provided with VPTs progressively by November 2007 It excludes villages having less than 100 population and villages lying in thick forest area / naxalite infested area etc. State wise details are at Annexure-I.

(ii) 1,86,872 VPTs working on Multi Access Radio Relay (MARR) technology are planned to be replaced with land line / Fixed Wireless Terminals (FWTs) by June, 2006. State wise details are at Annexure-II.

(iii) 46,253 Rural Community Phones (RCPs) are planned to be provided by September, 2007 in villages with population more than 2,000 and where there are no Public Call Offices (PCOs). State wise details are at Annexure-III.

(iv) Individual RDELs installed after 1.4.2005 in the eligible 1,685 commercially unviable SDCAs, in the country are being supported. State wise details are at Annexure-IV.

(v) Government has plans for improving mobile penetration in rural areas through provision of shared infrastructure for mobile services.

(vi) Department of Information Technology (DIT) has an approved e-Governance Scheme for development of core IT infrastructure titled "State Wide Area Network" (SWAN) with an estimated outlay of Rs. 3,334 Crores for the entire country. The scheme would provide broadband connectivity through district/sub-division headquarters covering more than 6,000 blocks. Proposals from 20 States have been received and approved so far.

(vii) DIT is facilitating establishment of 100,000 Common Service Centres (CSCs) in rural areas across the country using 2 Mbps connectivity being provided through SWANs under its National e-Governance Plan. The proposed centres are to be set up in Public Private Partnership (PPP) mode.

(viii) National Informatics Centre (NIC) under DIT has established 487 Community Information Centres (CICs) at block level in North Eastern States with the objective of providing internet access, e-mail, training and basic e- Governance services. NIC has also established CICs in 116 blocks in Jammu & Kashmir.

(c) No, Sir.

(d) Does not arise in view of (c) above.

ANNEXURE-I

STATE WISE DETAILS OF REMAINING ELIGIBLE UNCOVERED VILLAGES

Sl no	Name of the Service Area of uncovered villages (in November 2004)	Total No. upto 31.12.05	DSPT provided	WLL uncovered	VPTs remaining	Balance
1	Andhra Pradesh	1074	115	959	237	837
2	Assam	8931	279	8652	2366	6565
3	Jharkhand	1694	1694	0	30	1664
4	Gujarat	4144	0	4144	1965	2179
5	Himachal Pradesh	1002	275	727	234	768
6	Jammu & Kashmir	1755	465	1290	222	1533
7	Madhya Pradesh	11894	443	11451	4402	7492
8	Chattisgarh	5043	88	4955	892	4151
9	Maharashtra	6441	496	5945	2189	4252
10	North East -I	2128	578	1550	77	2051
11	North East -II	1550	1289	261	30	1520
12	Orissa	4899	4899	0	0	4899
13	Rajasthan	12386	18	12368	4332	8054
14	Uttaranchal	3881	3544	337	206	3675
	Total	66822	14183	52639	17182	49640

ANNEXURE-II

STATE WISE DETAILS OF REPLACEMENT OF MARR VPTS

Sl No	Service area to be repl-aced 01-07-03	Total MARRs already repl-aced 04-02-06 beyond 31.12.05	MARR VPTS to be repl-aced upto 31.12.05	MARR VPTS Repl-aced upto 31.12.05	MARR VPTS Repl-aced during 01-07-03	Cumul-ative total MARR VPTS Repl-aced upto 31.12.05	Balance
1	Andaman & Nicobar	71	43	28	26	69	2
2	Andhra Pradesh	10446	1607	8839	5770	7377	3069
3	Assam	9294	324	8970	4214	4538	4756
4	Bihar	8505	3747	4758	4613	8360	145
5	Jharkhand	2677		2677	2342	2342	335
6	Gujarat	4107	1755	2352	1796	3551	556
7	Haryana	1335	393	942	942	1335	0
8	Himachal Pradesh	997	364	633	427	791	206
9	Jammu & Kashmir	2661	281	2380	600	881	1780
10	Karnataka	14578	7535	7043	5782	13317	1261
11	Kerala	4	2	2	4	0	
12	Madhya Pradesh	23442	5682	17760	13293	18975	4467
13	Chhattisgarh	2726	2726	1951	1951	775	
14	Maharashtra	15164	3684	11480	7754	11438	3726
15	North East-I	2139	525	1614	401	926	1213
16	North East-II	1315		1315	590	590	725
17	Orissa	11341	3372	7969	5402	8774	2567
18	Punjab	2146	1133	1013	862	1995	151
19	Rajasthan	14658	1757	12901	7924	9681	4977
20	Tamil Nadu	6000	2340	3660	3384	5724	276
21	U.P (East)	27897	2808	25089	13901	16709	11188
22	U.P. (West)	11899	6872	5027	3904	10776	1123
23	Uttaranchal	1374	1374	686	686	688	
24	West Bengal	12096	1425	10671	5897	7322	4774
	Total	186872	45649	141223	92463	138112	48760

ANNEXURE-III

STATE WISE DETAILS OF RURAL COMMUNITY PHONES

S1 No	Service Area	BSNL achievement up to 31.12.05	RIL achievement up to 31.12.05	BSNL achievement up to 31.12.05	RIL achievement up to 31.12.05	Cumulative
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh	3,677	1865	1379	767	2146
3	Assam	1,913	0	699	0	699
4	Bihar	1,302	3254	624	546	1170
5	Jharkhand	451	0	346	0	346
6	Gujarat	1,801	300	1261	142	1403
7	Haryana	145	626	83	334	417
8	Himachal Pradesh	95	0	32	0	32
9	Jammu & Kashmir	122	0	27	0	27
10	Karnataka	1,528	669	1327	166	1493
11	Kerala	1	0	1	1	
12	Madhya Pradesh	1,810	0	1314	0	1314
13	Chhattisgarh	576	0	548	0	548
14	Maharashtra	3,140	305	708	146	854
15	North East-I	505	0	65	0	65
16	North East-II	193	0	52	0	52
17	Orissa	936	0	686	0	686
18	Punjab	43	225	43	103	146
19	Rajasthan	1,46	0	604	0	604
20	Tamil Nadu & Pondichery	1,424	1769	1206	637	1843
21	UP (East)	2,210	4721	1417	1105	2522
22	UP (West)	4295	0	258	0	258
23	Uttaranchal	5	3183	4	1158	1162
24	West Bengal	1072	4542	372	1015	1387
	Total	24794	21459	13056	6119	19175

ANNEXURE-IV

STATE WISE DETAILS OF STATUS OF RDELS INSTALLED AFTER 01.04.2005 AS ON 30.11.2005.

S1 No	Service Area	Service Provider	eligible SDCAs	Number of SDCA provided	No. of RDELS
1	A.N.	BSNL, RIL	0	0	0
2	A.P.	BSNL, RIL	117	81,36	3047
3	ASSAM	BSNL	26	26	4598
4	BIHAR	BSNL, TTL, RIL	122	44,9,3	10423
5	JHARKHAND	BSNL, RIL	0	66	4387
6	GUJARAT	BSNL, RIL	120	99,21	19689
7	H.P.	BSNL, RIL	22	11,11	4248
8	HARYANA	TTL, RIL	16	13,3	0
9	J&K	BSNL	19	19	234
10	KARNATAKA	BSNL, TTL, RIL	117	66,8,43	10366
11	KERALA	BSNL, RIL	15	10,5	33
12	MH	BSNL, TTL	228	172,43,13	31105
13	MP	(MH), RIL, BSNL, TTL	318	209,11,10	21041
14	CHG	BSNL	0	88	2305
15	NE-I	BSNL	27	27	713
16	NE-II	BSNL	50	50	1364
17	ORISSA	BSNL	96	96	14200
18	PUNJAB	BSNL, TTL, RIL	18	5,12,1	1966
19	RJ	BSNL, TTL, RIL	203	118,80,5	16336

20	TAMILNADU	BSNL,RIL	24	6,18	1374	1828	0	0
21	UP (E)	BSNL,TTL,RIL	84	39,30,15	4216	0	999	0
22	UP (W)	BSNL,TTL,RIL	50	0,9,12	0	337	300	0
23	UTRL	BSNL	0	29	5399	0	0	0
24	WB	BSNL,RIL	13	6,7	789	0	0	0
TOTAL			157833 26675 3807 305					
GRAND		BSNL, TTL,	1685	1267,	188620			
TOTAL		TTL (MH),		172,				
RIL			43,203					